

**IN THE INCOME TAX APPELLATE TRIBUNAL
(AGRA BENCH 'DB' : AGRA)
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
and
SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

(THROUGH VIDEO CONFERENCE)

**ITA No.79/AGR/2022
(ASSESSMENT YEAR : 2016-17)**

M/s. Vamet India Limited, vs. Pr.CIT – 1,
4/117-2A, Civil Lines, Church Road, Agra.
Agra (Uttar Pradesh).

(PAN : AAACV5120B)

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : Shri Pankaj Garg, Advocate
REVENUE BY : Shri Surendra Pal, CIT DR

Date of Hearing : 18.07.2023
Date of Order : 21.07.2023

ORDER

PER SHAMIM YAHYA, ACCOUNTANT MEMBER :

This appeal filed by the assessee is directed against the order of Id. Pr. CIT (A), Agra-1 pertaining to assessment year 2016-17.

2. At the outset, Id. Counsel for the assessee submitted that he is praying for withdrawal of the appeal and in this regard, a letter dated 31.05.2023 is submitted. Accordingly, this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on this 21st day of July, 2023.

**Sd/-
(YOGESH KUMAR US)
JUDICIAL MEMBER**

**sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

Dated the 21st day of July, 2023/TS

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.Pr.CIT (A)-1, Agra
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.
